2725

well as by the owner. Does he mean to say that the footwear is not being supplied free to the worker and th» cost is being debited to

RATANLAL KISHORILAJL, SHRI MALVIYA: Yes, Sir. It is a fact. This recommendation was made by the Board of Conciliation (Colliery Disputes) in 1947 that shoes would be supplied to workers at a concessional price, and the All-India Industrial Tribunal (Colliery Disputes) recommended the supply at 50 per cent, of the cost price.

INDO-PAKISTAN TALKS AT MINISTERIAL LEVEL ON PAKISTANI INFILTRATION INTO

/ SHRI R. K. BHUWALKAf: dSU\SHRi S. C. DEB:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Pakistan has suggested to the Government of India talks between the two countries at official level which are to be followed by talks at the ministerial level to discuss the infiltration of Pakistani Muslims into Assam, Tripura »nd West Bengal; and

Ob) if so, what is Government'! reaction thereto?

THE MINISTER OF STATE M TUB MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) and (b) During the opening session of the Ministerlevel talks on Kashmir and other related matters in November 1962, and at subsequent meetings in the same connection, India had suggested to Pakistan that they should also discuss other Indo-Pakistan problems, including the problem of infiltration. Considerable resistance was shown by the Pakistan delegation to

fThe question was actually asked on the floor of the House by Shri R K. Bhuwalka.

accepting this suggestion. At the Calcutta session of these Minister-level talks in March 1963, the Pakistan Delegation, at last, accepted that besides Kashmir, they should discuss infiltration and border problems. When th« discussions were resumed in Karachi in April 1963, Pakistan had again lost all interest in discussing any matter other than Kashmir.

to Questions

Subsequently also, the Government of India has made it known to Pakistan that they would be prepared to discuss the problem of infiltration. The matter is still under consideration.

श्री श्रार० के० भुवालका: नया माननीया मंत्री महोदय बतायेंगी कि १६६३ में इन जगहों में कितने पाकिस्तानी मुसलमान ग्राये ?

भी जवाहरलाल नेहरू : इसका कोई जवाब देना तो मश्किल है क्योंकि जाब्ते से तो हमने उनको रोक दिया है और मेरा खयाल है कि कम लोग ग्रा सकते हैं, लेकिन इक्का दक्का इधर-उधर था जाते हैं। तो वह हमारे इल्म से तो धाते नहीं, नहीं तो रोक दिये जायें, लेकिन मेरा खयाल है कि इस साल बहुत कम आये हैं।

श्री धार० के० भवालका : आगे के लिये इसकी रोकवाम होने के लिए हमारी सरकार ने क्या कोई बन्दोबस्त किया है ?

भी जवाहरलाल नेहरू : जी हां, यही तो मैंने अर्ज किया कि कुछ दिन से रोक थाम का काफी बन्दोबस्त है। अब वह बिल्कुल पूरे तौर से तो हो नहीं सकता, छोटे छोटे ग्रुप्स इक्के दक्के ग्रा जाते हैं, पहले ज्यादा ग्राते ये लेकिन ग्रब ज्यादा नहीं ग्रा सकते

श्री ए० बी० व जपेयी : क्या यह सच है कि जब से पाकिस्तान ने इस मामले में मोरमुल मचाना शरू किया है तब मे केन्द्रीय सरकार ने भ्रासाम की सरकार से कहा है कि वह अबैध रूप से घुसे हुए पाकिस्तानियों को बाहर निकालने का काम धीमा कर दे? भ्रगर यह सच है तो जो पाकिस्तानी घुस भ्राये हैं उनको निकालने में कैसे सफलता मिलेगी?

श्री जवाहरलाल नेहरू: यह बात किसी कदर सच है इस माने में कि हमने उनसे कहा है कि जिसको निकालें उसकी जांच ज्यादा जोरों से हो, वर्षर जांच के ऐसा न हो । ऐसा हो कि एक डिस्ट्रिक्ट जज या दो तीन श्रादमियों की एक कमेटी जिसके डिस्ट्रिक्ट जज चेयरमैन हों, वह उस पर गौर करे श्रौर जो रिपोर्ट श्राये उस पर थोड़ी सी जांच करे श्रौर उसके फैंसले पर निकाले जायें, श्रौर श्रगर जरूरत हो तो ऐसे छोटे-छोटे कमीशन इनक्वायरी के एक से ज्यादा करें ताकि एकावट न हों, लेकिन खाली पुलिस की कार्यवाही के बाद न निकाला जाये और उसकी जांच हो ।

شری اے - ایم - طارق: جیسا که شورع کے جواب میں وزیراعظم نے فرمایا ہے که داکستان سے مسلمان آتے ہیں تو میں وزیراعظم سے یہ جائنا چاہتا ہوں که پاکستان سے صرف مسلمان آتے ہیں یا پاکستانی نیشنلس آتے ہیں جن میں اور فرقے کے لوگ بھی شامل میں اور فرقے کے لوگ بھی شامل

† श्री ए० एम० तारिक : जैसा कि शुरू के जवाब में वजीरे ग्राजम ने फ़रमाया है कि पाकिस्तान से मुसलमान ग्राते हैं, तो मैं वजीरे ग्राजम से यह जानना चाहता हूं कि पाकिस्तान से सिर्फ मुसलमान ग्राते हैं या पाकिस्तानी नेणनल ग्राते हैं, जिनमें ग्रीर फिरके के लोग भी शामिल हैं?

श्री जवाहरलाल नेहरू : जो यहां से पाकिस्तानी इनिफल्ट्रैंट्स वापस किये गये हैं उनमें से कुछ लोगों ने वहां पाकिस्तानी नेशनल्स जो हिन्दू हैं उनके घरों पर कब्जा किया और वे अपने घरों से निकाले गये चुनांचे वह हिन्दू फिर इघर आये हिन्दुस्तान में ऐज रिपयूजीज, खास कर विपुरा में । विपुरा में मेरा ख्याल है कि कोई ३० हजार इस तरह के रिपय्जीज आये और कुछ और जगहों पर भी आये हैं । हमें उनके लिये खास इन्तजाम करना पड़ा, उनमें से कुछ लोगों को दण्डकारण्य भेजना पड़ा ।

MR. CHAIRMAN: Shri Mani.

SHRI T. S. AVINASHILINGAM CHETTIAR: May 1 have a word, Sir? Can I have it in English?

MH. CHAIRMAN: I will allow it later. Let Shri Mani put his question.

SHRI A. D. MANI: The Minister mentioned that there was considerable resistance to the inclusion of the subject, at the Ministerial level, of the infiltration of Pakistani Muslims in one of! the earlier talks. Was that resistance based on argument or was it just resistance? What was the point of view of the Pakistan Govern, ment?

SHRI JAWAHARLAL NEHRU: At that time, the Pakistani Delegation was so insistent on concentrating on the Kashmir issue that they wanted to resist every other issue from coming in because that might somewhat dilute the attention—they thought—which might be paid to the Kashmir issue. I think that was the main reason.

SHRI T. S. AVINASHILINGAM CHETTIAR: I wanted to have the answer in English because something important was said about Hindus Pakistani nationals and Muslims. I wanted to get that information.

^{†[]} Hindi transliteration.

SHRI JAWAHARLAL NEHRU: Now, Sir, my answers were to two or three questions. I do not know which he wants.

Ma. CHAIRMAN: About Tripura.

SHRI JAWAHARLAL NEHRU: My first answer was that, as complaints were made by Pakistan and they were repeated in other countries also —I mean to say that in England the newspapers came out with complains that the Indian nationals were being sent away to Pakistan on the plea that they were Pakistani nationals — We'told the Assam Government to have a procedure whereby they could be sure that no such mistake occurred, and we suggested to them that they might appoint some judicial authority of the status of a District Judge-either by himself or associated with one or two others-who could examine such cases and to whom any reference or any appeal could be made and then, his decision should be final. That was my first answer.

About the second point, may I gay that many of the people who have gone from Tripura to Pakistan went on receipt of a quit notice? No other steps were taken and they themselves went on receipt of that notice. Now, when these people went, some of them, they formed large camps in Pakistan. Some of them drove out eome Hindu Pakistani nationals from their houses there and occupied the houses themselves. And these Hindu nationals came over to India. I know that to Tripura itself about 30,000 of them came and they had to be put in in some camps, etc. Later, we sent a fair number of them to Dandakaranya to be settled

PANDIT S. S. N. TANKHA: May I know, Sir, if any persons coming from Pakistan expressed their desire to change their nationality and, if so, what is their number, and what is the attitude of the Government on the point? I mean, people coming from there who lived in Pakistan, but they

now want to come to India. I want to know whether they have expressed any desire to change their nationality, and if it is so, what is the attitude of the Government on the point?

SHRI JAWAHARLAL NEHRU: The hon. Member is referring to those Hindu refugees who have come from there, or to whom? Well, obviously, if they had come as refugees, they would like to change their nationality.

PANDIT S. S. N. TANKHA: Are there any others who wish to come but are prevented from coming by our Government?

SHRI JAWAHARLAL NEHRU: I am not aware of any such case.

شوی یهارے الل کریل دوطالب؟

سینشهس رپورت سے اور کچھ آئے دی

کی خبروں سے پتہ چلتا ہے کہ پاکستای

کے مسلمان ایک بہت بھاری تعداد
میں آسام میں تریپورہ میں آئے ہیں
میں یہ جانفا چاھتا ہوں کہ اب تک

کتلے آیسے مسلمان ناجائز طور پر
کتلے آیسے مسلمان ناجائز طور پر
کیا ان کو واپس پاکستان بھیجا جا
کیا ان کو واپس پاکستان بھیجا جا
کیا ہے اور اس سلسلہ میں گورندلت
کیا فیکٹیو اسٹیپس لے رہی ہے
تاکہ پاکستانہوں کو واپس بھیجا
جائے ۔ خاص کر تعداد میں ان کی

[श्री प्यारे लाल कुरील 'तालिब' : सैन्सेस रिपोर्ट से ग्रीर कुछ ग्राये दिन की ख़बरों से पता चलता है कि पाकिस्तान के मुसलमान एक बहुा भारी तादाद में ग्रासाम में, तिपुरा में ग्राये हैं। मैं यह जानना चाहता हूं कि श्रव तक कितने ऐसे मुसलमान नाजादज तौर

t[] Hindi transliteration.

पर हिन्दस्तान में दाखिल हुए हैं और क्या उनको वापस पाकिस्तान भेजा जा चुका है ; भौर इस सिलसिले में गवन मेंट कौन से इफ़्रेक्टिव स्टेप्स ले रही है, ताकि पाकिस्तानियों को वापस भेजा जाय- खास कर तादाद मैं इनकी जानना चाहता हं ।]

श्री सभापति : वे जानना चाहते हैं कि कितनों को वापस भेजा जा चका है।

श्री जवाहरलाल नेहरू: मैं इसका जवाब यकायक तो नहीं दे सकता क्योंकि जैसा मैंने अभी अर्ज किया, बहुत सारे तो अपने भ्राप चले गये । बहुतों को क्विट नोटिस भेजा गया। तो अक्सर उनमें से चले गये। जाब्ता नौर पर कौन-कौन गए कौन नहीं गया, इसके बारे में दरियाफ्त करने से कुछ न कुछ मालूम हो जायगा लेकिन मेरे पास इस वक्त फिगर्स नहीं हैं।

SHRI R. S. KHANDEKAR: In reply to (b) the hon. Minister said that the matter was under consideration. I would like to know how long the matter will be under consideration and how much time it will require to be finalised.

SHRIMATI LAKSHMI N. MENON: As recently as on the 4th of December our High Commissioner met the Foreign Secretary to find out when this meeting can be held to deal with this question of infiltration.

"شرى فبدالغلي: كيا پردهان ملتري جی بتائیں لے که پھیلے۔ دنیں۔ یہاں هارس مهن په کها آگیا۔ تها۔ که 'کنهه، مسلمان پاکستان سے بہاں لھور کے طور پر آتے ہیں اور وہ کام کرکے ایک، یا دو دن مهن چلے جائے ههن -کها آب بھی ولا لوگ آتے ھیں۔ اور اسی طر نے سے یہان لہبر کرتے میں ?

†श्री शब्दल रानी : क्या प्रधान मंत्री जी बतायेंगे कि पिछले दिनों यहां हाउस में यह कहा गया था कि कुछ मुसलमान पाकिस्तान बै यहां लेबर के तौर पर आते हैं और वो काम करके एक या दो दिन में चले जाते हैं-- क्या ग्रब भी वह लोग धाते हैं ग्रौर इसी तरह से यहां लेबर करते हैं ?]

Mr. CHAIRMAN: Temporary Muslim labour coming from Pakistan to these parts.

श्री जवाहरलाल नेहरू: में इसका जवाब बग़ैर जांच किये नहीं दे सकता ।

CHINESE NATIONAL DAY CELEBRATIONS IN DELHI

- ♦391. SHRI A D. MANI: Will tht PRIME MINISTER be pleased to state:
- (a) how many officials of the Min istry of External Affairs attended the Chinese National Day Celebration! ia Delhi on October 1, 1963; and
- demonstration (b) whether any was held against the holding of the Chinese National Day Celebrations in Delhi?

THE MINISTER OF STATE IN THI MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) Four officials of the Ministry of External Affairs attended the Chinese National Day Celebrations in Delhi on October 1 1963.

(b) Though some political parties had announced that they would be holding demonstrations on the occasion of the Chinese National Day, no such demonstrations were held near the Embassy premises.

SHRI A. D. MANI: Sir, was it the practice in the past for the Prime Minister to attend the National Day Celebrations, and whether his abstention on this particular day of 1st October, does it have any special significance?

^{†[]} Hindi transliteration.